

Security to senior citizens

†2327. SHRIMATI KANTA KARDAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an increase in the number of cases involving various kinds of torture, crimes and harassment by family members meted out to old aged persons/ senior citizens in the country has been reported;

(b) if so, the number of cases reported, arrests made and conviction, gender-wise and State-wise details thereof during last three years and current year;

(c) whether the steps have been taken to improve the rate of conviction in such cases, if so, the details thereof; and

(d) the various other steps taken by Government to prevent such cases and provide security to senior citizens in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per the information published by National Crime Records Bureau (NCRB), the details of State/UT-wise Cases Registered (CR) under Total cognizable Indian Penal Code (IPC) Crimes Against Senior Citizen during 2014-2016 are given in the Statement-I (*See* below).

State/UT-wise and Gender-wise details of persons arrested and persons convicted under total IPC crimes against Senior Citizens during 2014, 2015 and 2016 are given in the Statement-II to IV respectively (*See* below) . The latest data published by NCRB is of the year 2016.

(c) and (d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

The Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act, 2007 contains provisions for protection of life and property of senior citizens, and provides for training of Police Officers and members of the Judicial service, effective coordination between the services provided by the Ministries or Department concerned dealing with law, home affairs, health and welfare, a comprehensive action plan for providing protection of life and property of senior citizens, and punishment for intentional abandoning of senior citizens.

† Original notice of the question was received in Hindi.

The Ministry of Home Affairs has also issued advisory dated 27.03.2008 regarding 'Implementation of National Policy on Older Persons' and another advisory dated 30.08.2013 regarding 'Protection of Life and Property of Senior Citizens'.

Statement-I

*State/UT-wise Cases Registered (CR) under Total cognizable IPC
Crimes against Senior Citizen during 2014-2016*

Sl. No.	State/UT	2014	2015	2016
1.	Andhra Pradesh	1852	2495	2243
2.	Arunachal Pradesh	4	7	2
3.	Assam	0	17	6
4.	Bihar	496	404	272
5.	Chhattisgarh	833	1077	902
6.	Goa	73	59	43
7.	Gujarat	372	195	496
8.	Haryana	310	306	349
9.	Himachal Pradesh	188	159	233
10.	Jammu and Kashmir	0	0	0
11.	Jharkhand	12	6	56
12.	Karnataka	642	742	818
13.	Kerala	758	551	571
14.	Madhya Pradesh	3438	3456	3877
15.	Maharashtra	3981	4561	4694
16.	Manipur	14	16	6
17.	Meghalaya	9	6	2
18.	Mizoram	7	6	15
19.	Nagaland	0	0	3
20.	Odisha	383	423	229
21.	Punjab	158	87	91
22.	Rajasthan	1034	685	652
23.	Sikkim	0	3	4

Sl. No.	State/UT	2014	2015	2016
24.	Tamil Nadu	2121	1947	2895
25.	Telangana	422	1519	1382
26.	Tripura	6	12	10
27.	Uttar Pradesh	420	370	621
28.	Uttarakhand	1	5	1
29.	West Bengal	118	125	184
TOTAL (STATES)		17652	19239	20657
30.	Andaman and Nicobar Islands	12	12	4
31.	Chandigarh	13	26	48
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi UT	1021	1248	685
35.	Lakshadweep	0	0	0
36.	Puducherry	16	7	16
TOTAL (UTs)		1062	1293	753
TOTAL (ALL INDIA)		18714	20532	21410

Source: Crime in India

Statement-II

State/UT-wise and Gender-wise Persons Arrested, and Persons Convicted under Total cognizable IPC Crimes against Senior Citizen for Crimes against Senior Citizen during 2014

Sl. No.	State/UT	2014					
		Arrested			Convicted		
		Male	Female	Total	Male	Female	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1717	104	1821	151	4	155
2.	Arunachal Pradesh	4	0	4	0	0	0
3.	Assam	0	0	0	0	0	0
4.	Bihar	647	64	711	4	0	4
5.	Chhattisgarh	1091	64	1155	99	4	103
6.	Goa	53	5	58	1	0	1

1	2	3	4	5	6	7	8
7.	Gujarat	434	31	465	0	0	0
8.	Haryana	394	23	417	6	0	6
9.	Himachal Pradesh	190	64	254	1	0	1
10.	Jammu and Kashmir	0	0	0	0	0	0
11.	Jharkhand	11	1	12	0	0	0
12.	Karnataka	708	83	791	6	0	6
13.	Kerala	822	18	840	30	0	30
14.	Madhya Pradesh	5272	284	5556	202	6	208
15.	Maharashtra	4054	229	4283	95	1	96
16.	Manipur	0	0	0	0	0	0
17.	Meghalaya	4	0	4	0	0	0
18.	Mizoram	7	0	7	1	0	1
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	412	25	437	0	0	0
21.	Punjab	210	2	212	11	0	11
22.	Rajasthan	934	60	994	43	2	45
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	2294	160	2454	205	18	223
25.	Telangana	415	32	447	15	0	15
26.	Tripura	8	0	8	0	0	0
27.	Uttar Pradesh	986	7	993	113	3	116
28.	Uttarakhand	0	0	0	0	0	0
29.	West Bengal	2208	211	2419	0	0	0
TOTAL STATE(S)		22875	1467	24342	983	38	1021
30.	Andaman and Nicobar Islands	16	1	17	1	0	1
31.	Chandigarh	15	0	15	1	0	1
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	722	0	722	17	0	17

1	2	3	4	5	6	7	8
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	39	1	40	0	0	0
TOTAL UT(s)		792	2	794	19	0	19
TOTAL (ALL INDIA)		23667	1469	25136	1002	38	1040

Source: Crime in India.

Statement-III

State/UT-wise and Gender-wise Persons Arrested and Persons Convicted under Total Cognizable IPC Crimes against Senior Citizen for Crimes against Senior Citizens during 2015

Sl. No.	State/UT	2015					
		Arrested			Convicted		
		Male	Female	Total	Male	Female	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2060	223	2283	230	6	236
2.	Arunachal Pradesh	7	1	8	0	0	0
3.	Assam	16	2	18	0	0	0
4.	Bihar	480	28	508	13	2	15
5.	Chhattisgarh	1337	60	1397	210	5	215
6.	Goa	48	4	52	0	0	0
7.	Gujarat	273	17	290	1	0	1
8.	Haryana	237	15	252	27	0	27
9.	Himachal Pradesh	253	34	287	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0	0
11.	Jharkhand	7	0	7	0	0	0
12.	Karnataka	775	81	856	9	0	9
13.	Kerala	593	20	613	33	0	33
14.	Madhya Pradesh	5541	198	5739	720	29	749
15.	Maharashtra	4728	334	5062	140	2	142
16.	Manipur	6	0	6	0	0	0

1	2	3	4	5	6	7	8
17.	Meghalaya	5	0	5	0	0	0
18.	Mizoram	8	0	8	3	0	3
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	493	7	500	2	0	2
21.	Punjab	128	7	135	40	0	40
22.	Rajasthan	541	37	578	100	1	101
23.	Sikkim	3	0	3	2	0	2
24.	Tamil Nadu	2275	217	2492	474	26	500
25.	Telangana	893	67	960	102	0	102
26.	Tripura	9	0	9	0	0	0
27.	Uttar Pradesh	955	11	966	90	5	95
28.	Uttarakhand	3	0	3	0	0	0
29.	West Bengal	149	0	149	0	0	0
TOTAL STATE(S)		21823	1363	23186	2196	76	2272
30.	Andaman and Nicobar Islands	11	0	11	6	0	6
31.	Chandigarh	25	0	25	7	0	7
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	385	0	385	57	0	57
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	8	0	8	1	0	1
TOTAL UT(S)		429	0	429	71	0	71
TOTAL (ALL INDIA)		22252	1363	23615	2267	76	2343

Source: Crime in India.

Statement-IV

State/UT-wise and Gender-wise Persons Arrested and Persons Convicted under Total Cognizable IPC Crimes against Senior Citizen for Crimes against Senior Citizens during 2016

Sl. No.	State/UT	2016					
		Arrested			Convicted		
		Male	Female	Total	Male	Female	Total
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2366	179	2545	270	2	272
2.	Arunachal Pradesh	2	0	2	0	0	0
3.	Assam	7	0	7	0	0	0
4.	Bihar	383	5	388	4	0	4
5.	Chhattisgarh	1166	78	1244	336	14	350
6.	Goa	48	2	50	1	0	1
7.	Gujarat	481	23	504	0	0	0
8.	Haryana	305	2	307	24	0	24
9.	Himachal Pradesh	310	44	354	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0	0
11.	Jharkhand	50	0	50	0	0	0
12.	Karnataka	976	128	1104	13	0	13
13.	Kerala	774	42	816	40	2	42
14.	Madhya Pradesh	6030	452	6482	721	37	758
15.	Maharashtra	4692	343	5035	119	5	124
16.	Manipur	12	0	12	0	0	0
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	15	0	15	5	0	5
19.	Nagaland	3	0	3	0	0	0
20.	Odisha	293	11	304	3	0	3
21.	Punjab	129	2	131	31	0	31
22.	Rajasthan	550	13	563	96	5	101
23.	Sikkim	4	0	4	0	0	0
24.	Tamil Nadu	3218	204	3422	687	38	725

1	2	3	4	5	6	7	8
25.	Telangana	1620	26	1646	132	1	133
26.	Tripura	8	0	8	1	0	1
27.	Uttar Pradesh	1028	16	1044	111	2	113
28.	Uttarakhand	1	0	1	0	0	0
29.	West Bengal	231	20	251	1	0	1
TOTAL STATE(S)		24702	1590	26292	2595	106	2701
30.	Andaman and Nicobar Islands	6	0	6	1	0	1
31.	Chandigarh	41	0	41	4	0	4
32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0
34.	Delhi UT	511	2	513	46	0	46
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	12	0	12	1	0	1
TOTAL UT(S)		570	2	572	52	0	52
TOTAL (ALL INDIA)		25272	1592	26864	2647	106	2753

Source: Crime in India.

Boundary dispute between Manipur and Nagaland

2328. SHRI K. BHABANANDA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any dispute in the boundary between Manipur and Nagaland, if so, the details thereof;

(b) what is the system in place for resolution in such kind of differences in general;

(c) whether Dzuko Valley is a part of Manipur, if so, the details in this regard;

(d) whether some unruly elements in the neighbourhood block the people from Manipur entering the Valley; and

(e) if so, the details of actions contemplated to solve such crises?